NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1498/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES:

Swamko Enterprises

V/s.

Alcob India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

1. Priyanka Ruparel Adv. for Petitioner

2. Abhiji'i Kulkara Adv. for Respondent

ORDER CP 1498/IBC/NCLT/MB/MAH/2017

- 1. Mentioned the Petition by the Operational Creditor.
- 2. Placed on record Affidavit of Service and also intimated that Notice of Demand has also been sent. No reply has been received so far.
- 3. Name of the IRP is yet to be proposed; to be proposed on or before the next date of hearing.
- 4. Adjourned to **07.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 10.01.2018

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Sd/-

M.K. SHRAWAT Member (Judicial)